

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1230
TO BE ANSWERED ON 27.07.2022

PENDING FUNDS UNDER MGNREGS

1230 SHRI SANDEEP KUMAR PATHAK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the States under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to which Central Government owes funds; and
- (b) the State-wise data on work demanded and availed by households in the years 2019-20, 2020-2021 and 2021-2022?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 21.07.2022 are given at **Annexure-I**.

State/UT-wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 21.07.2022) are given at **Annexure-II**.

State/UT-wise details of households demanded employment and household availed employment under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21 and 2021-22 is given at **Annexure-III**.

The Government is committed to providing funds to the State Government for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme. Accordingly, release of funds to the State Governments is a continuous process and depending upon the availability of funds with the States, release of counterpart funds, submission of proposals along with requisite documentation including audit reports and compliance of the observations conveyed to the States, the funds are released to the States from time to time.

Annexure-I referred in reply to parts (a) &(b) of Rajya Sabha Unstarred Question No.1230 dated 27.07.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 21.07.2022.		
Sl. No.	State/UT	Wages liabilities (Rs. in crore)
1	Assam	8.16
2	Bihar	1067.83
3	Gujarat	107.90
4	Haryana	8.05
5	Jharkhand	110.82
6	Ladakh	0.86
7	Maharashtra	99.15
8	Nagaland	110.36
9	Odisha	54.57
10	Telangana	83.43
11	Uttar Pradesh	447.87
12	West Bengal	2620.87
13	Puducherry	0.34
	Total	4,720.22

Annexure-II referred in reply to parts (a)&(b) of Rajya Sabha Unstarred Question No.1230 dated 27.07.2022

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 21.07.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	143.57
2	Arunachal Pradesh	9.44
3	Assam	33.73
4	Bihar	28.59
5	Chhattisgarh	50.63
6	Goa	0.04
7	Gujarat	48.54
8	Haryana	8.28
9	Himachal Pradesh	48.47
10	Jammu and Kashmir	1.54
11	Jharkhand	36.59
12	Karnataka	476.18
13	Kerala	65.23
14	Ladakh	0.03
15	Madhya Pradesh	277.20
16	Maharashtra	91.92
17	Manipur	7.95
18	Meghalaya	21.57
19	Mizoram	0.04
20	Nagaland	21.37
21	Odisha	193.09
22	Punjab	13.56
23	Rajasthan	79.20
24	Sikkim	5.43
25	Tamil Nadu	91.07
26	Telangana	100.12
27	Tripura	16.71
28	Uttar Pradesh	301.50
29	Uttarakhand	22.04
30	West Bengal	343.02
31	Andaman and Nicobar	0.49
32	Dadra and Nagar Haveli Daman and Diu	0.00
33	Lakshadweep	0.01
34	Puducherry	0.18
	Total	2,537.32

(As per NREGASoft)

Annexure-III referred in reply to parts (a)&(b) of Rajya Sabha Unstarred Question No.1230 dated 27.07.2022

State/UT-wise details of households demanded employment, household availed employment under Mahatma Gandhi NREGS in the financial year 2019-20, 2020-21 and 2021-22							
(Figure in lakh)							
Sl. No.	State/UT	2019-20		2020-21		2021-22	
		Households demand employment	Employment availed by households	Households demand employment	Employment availed by households	Households demand employment	Employment availed by households
1	ANDHRA PRADESH	45.12	40.37	51.22	47.71	55.02	46.81
2	ARUNACHAL PRADESH	1.85	1.77	2.35	2.26	2.66	2.59
3	ASSAM	21.58	19.28	27.18	25.10	29.45	27.38
4	BIHAR	41.88	33.70	62.08	50.97	58.57	48.05
5	CHHATTISGARH	29.04	24.45	34.53	30.60	31.91	28.54
6	GOA	0.02	0.02	0.04	0.04	0.03	0.03
7	GUJARAT	9.41	8.19	14.11	11.34	15.36	11.44
8	HARYANA	3.09	2.58	5.23	4.57	4.73	4.04
9	HIMACHAL PRADESH	5.81	5.35	6.73	6.37	7.43	7.07
10	JAMMU AND KASHMIR	7.27	6.33	8.09	7.49	7.67	7.25
11	JHARKHAND	16.26	13.85	32.13	25.38	28.46	25.02
12	KARNATAKA	24.77	22.38	32.96	30.15	36.82	33.93
13	KERALA	15.92	14.39	17.65	16.17	17.47	16.45
14	LADAKH	0.31	0.31	0.33	0.32	0.32	0.32
15	MADHYA PRADESH	42.43	36.21	66.05	55.31	61.69	51.76
16	MAHARASHTRA	17.29	15.37	18.84	16.84	22.56	20.36
17	MANIPUR	5.47	5.41	5.52	5.47	5.61	5.58
18	MEGHALAYA	5.13	5.06	5.43	5.36	5.43	5.34
19	MIZORAM	2.03	2.03	2.14	2.14	2.12	2.12
20	NAGALAND	3.94	3.90	3.96	3.92	4.20	4.14
21	ODISHA	25.77	23.25	44.58	37.49	40.67	34.76
22	PUNJAB	9.20	7.53	10.82	9.53	9.79	8.76
23	RAJASTHAN	62.04	55.75	80.58	75.43	76.07	70.81
24	SIKKIM	0.62	0.58	0.67	0.65	0.66	0.63
25	TAMIL NADU	58.81	56.49	68.29	66.49	69.89	67.86
26	TELANGANA	27.89	24.79	35.01	31.11	28.95	28.98
27	TRIPURA	5.78	5.66	5.94	5.86	6.01	5.93
28	UTTAR PRADESH	62.68	53.14	121.00	94.35	89.21	77.73
29	UTTARAKHAND	5.47	5.04	6.90	6.54	6.11	5.73
30	WEST BENGAL	59.08	54.58	84.29	79.65	80.35	75.98
31	ANDAMAN AND NICOBAR	0.07	0.06	0.09	0.08	0.06	0.05
34	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00	0.00
35	PUDUCHERRY	0.45	0.40	0.54	0.48	0.45	0.38
33	DN HAVELI AND DD	0.00	0.00	0.00	0.00	0.00	0.00
	Total	616.50	548.22	855.26	755.19	805.73	725.85